## MONTHLY STATEMENT OF CASES FOR THE MONTH OF DECEMBER, 2021 HIGH COURT OF MEGHALAYA

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| Name of the<br>State/UT   | High Court of      | Meghalaya | 3(a)   | 3(b)          | 3(c)   | 4   |  |
|---|--------------------|-----------|--|---------------|--|---|--|
|   | CIVIL              | 1044      | Whether  | Number        | Have an  | What is   |  |
| Opening Balance   | CRIMINAL           | 158       | r any Statew   | of Officers v | Number of Officers who participated in the said conference<br>Have any targets been fixed and indicated to the participant | Have any targets been fixed and indicated to the participant Officers, if so, what are the targets? | What is the progress made on those targets district wise |
| lance   | CIVIL+<br>CRIMINAL | 1202      | ide/Regional (   | who participa |  |   |  |
| Instit  | CIVIL              | 108       | Conference   | ted in the    | dicated to   | o targate   |  |
| Institution during the month  | CRIMINAL           | 14        | Whether any Statewide/Regional Conference held during the month. | said confere  | the particip   | district wise   |  |
| the month   | CIVIL+<br>CRIMINAL | 122       | g the month.   | ng the month. | nce  | rence<br>cipant Officer   | - 44   |
| Disp  | CIVIL              | 106       |  |               | if so, wh  |   |  |
| Disposal Cases during the month   | CRIMINAL           | 17        |  |               | at are the tar   |   |  |
| luring the  | CIVIL+<br>CRIMINAL | 123       |  | rgets?        |  |   |  |
| Closir  | CIVIL              | 1046      |  |               |  |   |  |
| ng balance at t<br>the month  | CRIMINAL           | 155       |  |               |  |   |  |
| at the end of<br>1th  | CIVIL+<br>CRIMINAL | 1201      |  | •             |  |   |  |
| % Increas   | CIVIL              | 0.19%     |  | 1             |  |   |  |
| crease or decrease in pen<br>vis a vis previous month   | CRIMINAL.          | -1.90%    |  |               |  |   |  |
| Closing balance at the end of horizontal wis a vis previous month wis a vis previous month wis a vis previous month with the month wis a vis previous month which are | CIVIL+<br>CRIMINAL | -0.10%    |  |               |  |   |  |
| Dispo   | CIVIL              | 0         |  |               |  |   |  |
| Disposal of cases which ar<br>more than five years old  | CRIMINAL           | 0         |  |               |  |   |  |
| which are<br>ears old   | CIVIL+<br>CRIMINAL | 0         |  |               |  |   |  |
| Pende<br>more<br>th   | CIVIL              | 148       |  |               |  |   |  |
| Pendency of cases which are<br>more than five years old at<br>the end of the month  | CIVIL CRIMINAL     | 2         | la de  |               |  |   |  |
| s which are<br>ears old at<br>month   | CIVIL+<br>CRIMINAL | 150       |  |               |  |   |  |

| 4 What is the progress made on those targets district-wise  |
|---|
| (c) Have any targets been fixed and indicated to the participant Officers, if so, what are the targets? |
| (b) Number of Officers who participated in the said conference  |
| (a) Whether any Statewide/Regional Conference held during the month.                                    |